

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (CZ) AT BHOPAL (MP)**ORIGINAL APPLICATION NO. 157/2025****In the matter of:****MUKESH GAIKWAD****APPLICANT(S)****Versus****MOEF & CC & ORS.****RESPONDENTS****I N D E X**

SN	Particulars	Annexures	Page No.
1.	Status Report on behalf of Respondent no. 3, 4, 5, 8 & 9 (State of M.P.)		3-7
2.	Affidavit		8
3.	A copy of the detailed report submitted by the Collector (Mining), District Harda to the Director, Geology and Mining Department bearing no. 782/खनिज/2025-26 dated 12.01.2026	R – 1 (Colly.)	9-20
4.	The details of the cases registered in District Harda and penalties imposed on the violators in tabular form	R – 2	21-26
5.	A detailed report was submitted by the Mining Officer, District Raisen to the Director, Geology and Mining Department bearing no. 57/खनिज/2026 dated 08.01.2026	R – 3 (Colly.)	27-34

6.	The details of the cases registered in District Raisen and penalties imposed on the violators in tabular form	R – 4	35-37
7.	A copy of the detailed report submitted by the Collector (Mining), District Harda to the Director, Geology and Mining Department bearing no. 31/खनिज/2025-26 dated 07.01.2026	R – 5 (Colly.)	38-40
8.	The details of the cases registered in District Dewas and penalties imposed on the violators in tabular form	R – 6	41-49
9.	Vakalatnama		50

Date: 24.01.2026

Place: Bhopal



**Through Counsel
Prashant M. Harne
Standing Counsel
State of Madhya Pradesh**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, (CZ) AT BHOPAL (MP)

ORIGINAL APPLICATION NO. 157/2025

In the matter of:

MUKESH GAIKWAD

APPLICANT(S)

Versus

MOEF & CC & ORS.

RESPONDENTS

STATUS REPORT ON BEHALF OF RESPONDENT NO. 3, 4, 5, 8 & 9

IT IS MOST RESPECTFULLY SUBMITTED HERE IN UNDER:

1. That, the issue raised by the applicant in this instant Original Application is of rampant illegal sand mining being carried out in the districts of Harda, Dewas, and Raisen in Madhya Pradesh in violation of the Environment (Protection) Act, 1986, the Mines and Minerals (Development and Regulation) Act, 1957, the EIA Notification, 2006, the Wetlands (Conservation and Management) Rules, 2017, and various binding judicial precedents and policy guidelines. Further it is mentioned that no mining leases were formerly executed. None of the contractors obtained mandatory statutory approvals. DSR was not prepared, nor were approved mining plans prepared. Despite these illegalities large scale illegal excavation is going on. The contractor has constructed unauthorized roads, ramps and loading platforms across and along riverbeds and floodplains, without any environmental assessment or approval. These structures obstruct natural river flow, increase flood risks, destroy aquatic habitats, and severely impact the groundwater recharge zones. These contractors are using heavy machinery within river channels which has caused siltation, erosion of

riverbanks, and destruction of riparian vegetation, leading to irreparable damage to the ecology.

2. That, the Hon'ble Tribunal vide its order dated 21.11.2025 has directed that a report be submitted in respect of the illegal mining as alleged in this instant Original Application in District Dewas, Harda and Raisen. The relevant portion of the order dated 21.11.2025 of this Hon'ble Tribunal is reproduced hereinbelow for the convenience of the Hon'ble Tribunal :

“...4. We do not deem it appropriate but at this stage we may only call for a report from the Chief Secretary, State of MP and Principal Secretary (Mines and Mineral Department), State of MP who were approached through complaint dated 30.05.2025 by the applicant regarding illegal sand mining but these two authorities have not been made parties in the present application as respondent.”

3. In compliance of the directions of this Hon'ble Tribunal the information submitted by the concerned District Mining Officers to the Director, Geology and Mining Department.
4. It is humbly submitted that, in District Harda 16 sand mines have been auctioned through e – tenders for 3 years and the contract was awarded to M/s Sai Surya Professional Services Pvt. Ltd. It is submitted that, these 16 mines could not start its operation due to non-availability of statutory permissions.
5. Furthermore, the Hon'ble National Green Tribunal, has issued certain directions in OA no. 50/2024 and 66/2024, in compliance of which re – verification of the said 16 sand mines was undertaken and after physical verification it was found that most of the area of the said sand mines is submerged in river Narmada. It is submitted that, 5 new sand mines were identified on the bank of river Ganjal in tehsil Timarni, District Harda and have

been sent for further approval. It is submitted that, on physical verification, no illegal mining was found in all the 16 sand mines, previously sanctioned. A detailed report was submitted by the Collector (Mining), District Harda to the Director, Geology and Mining Department bearing no. 782/खनिज/2025-26 dated 12.01.2026. A copy of the detailed report submitted by the Collector (Mining), District Harda to the Director, Geology and Mining Department bearing no. 782/खनिज/2025-26 dated 12.01.2026 is marked and annexed herewith as

Annexure R – 1 (Colly.).

6. It is submitted that, a total no. of 75 cases has been registered in District Harda for illegal transportation and illegal mining and a sum of Rs. 29,87,984/- has been imposed on the violators and a sum of Rs. 19,86,234/- has been recovered from 57 violators. It is submitted that, the recovery of the rest amount is under process. The details of the cases registered in District Harda and penalties imposed on the violators in tabular form is marked and annexed herewith as **Annexure R – 2.**

7. It is most humbly submitted that, in District Raisen 56 sand mines have been auctioned through e – tenders for 3 years i.e. from 03.11.2023 to 02.11.2026 and the contract was awarded to M/s Vanshika Mining Works LLP. It is further submitted that, out of these 56 sand mines, 38 sand mines are in operation with all the statutory permissions and remaining 18 sand mines could not start operation because of non – availability of statutory permissions. It is submitted that, the Mining Inspector has inspected all the operational mines and found no illegal mining. During the inspection no ramps or embankments were found that could block the Narmada River flow. It is also submitted that, mining and transportation are done as per rules, with royalty being paid regularly. A

detailed report was submitted by the Mining Officer, District Raisen to the Director, Geology and Mining Department bearing no. 57/खनिज/2026 dated 08.01.2026 is marked and annexed herewith as **Annexure R – 3 (Colly.)**.

8. It is submitted that, a total no. of 124 cases has been registered in District Raisen for illegal transportation and illegal mining and a sum of Rs. 52,28,134/- has been recovered from the violators. The details of the cases registered in District Raisen and penalties imposed on the violators in tabular form is marked and annexed herewith as **Annexure R – 4**.
9. It is humbly submitted that, in District Dewas 28 sand mines have been auctioned through e – tenders for 3 years and the contract was awarded to M/s HSM Holdings. It is submitted that, these 28 mines could not start its operation due to non-availability of statutory permissions.
10. Furthermore, the Hon'ble National Green Tribunal, has issued certain directions in OA no. 50/2024 and 66/2024, in compliance of which re – verification of the said 28 sand mines was undertaken and after physical verification it was found that most of the area of the said sand mines is submerged in river Narmada. It is submitted that, 7 new sand mines were identified on the bank of river Narmada, District Dewas and have been sent for further approval. It is submitted that, on physical verification, no illegal mining was found in all the 28 sand mines, previously sanctioned. A detailed report was submitted by the Collector (Mining), District Dewas to the Director, Geology and Mining Department bearing no. 31/खनिज/2025-26 dated 07.01.2026. A copy of the detailed report submitted by the Collector (Mining), District Harda to the Director, Geology and Mining Department bearing no.

31/खनिज/2025-26 dated 07.01.2026 is marked and annexed herewith as

Annexure R – 5 (Colly.).

11. It is submitted that, a total no. of 104 cases has been registered in District Dewas for illegal transportation and illegal mining and a sum of Rs. 34,94,144/- has been recovered from the violators. The details of the cases registered in District Dewas and penalties imposed on the violators in tabular form is marked and annexed herewith as **Annexure R – 6.**
12. An affidavit in support of this Status Report is filed herewith.
13. The Hon'ble Tribunal may kindly be pleased to take the Status Report on record and pass appropriate orders.

Date: 24.01.2026

Place: Bhopal



**Through Counsel
Prashant M. Harne
Standing Counsel
State of Madhya Pradesh**

BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONAL BENCH BHOPAL
ORIGINAL APPLICATION NO. 157/2025

In the matter of:

MUKESH GAIKWAD

APPLICANT(S)

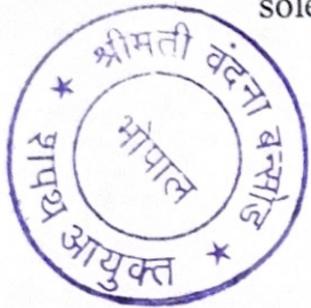
Versus

MOEF & CC & ORS.

RESPONDENTS

AFFIDAVIT

I, Mahendra Patel S/o Shri C. S. Patel, aged about 47 years, Posted as – Mining Officer, Raisen, Office at Collectorate, Mining Section, District Raisen (M.P.) do hereby state on oath and solemnly affirm as under :



1. That, I have been appointed as the Officer In-Charge to represent this case on behalf of State of M.P. and as such I am well conversant with the facts of the case and therefore, competent to swear this affidavit.
2. That, the accompanying Reply/Report has been prepared and filed as per my instructions and has also been explained to me.
3. That, the contents of the accompanying Reply/Report are true to my knowledge based upon official records and legal averments made therein are true on the legal advice and believed to be true.


DEPONENT

VERIFICATION

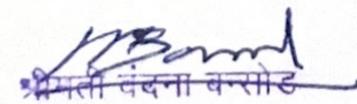
I, above-described deponent do hereby verify that the contents of para 1 to 3 of the affidavit

are true to my personal knowledge and belief.

Verified and signed on this 29th day of Jan. 2026 at Bhopal (M.P.)

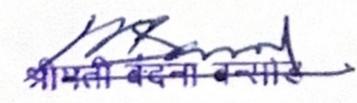
में, आज दिनांक 24/1/26 को मेरे समक्ष शपथ ग्रहण की

में, शपथ ग्रहिता को पहचाना।

Rishikesh
Harne
 Ad.

 श्रीमती वंदना बन्सोड
 शपथ आयुक्त
 जिला न्यायालय, भोपाल (म.प्र.)


DEPONENT

समाहित किया जाता है कि शपथ ग्रहिता को मेरे समक्ष शपथ पत्र सुनाया, समझाया गया। उसे सही मानव शपथ स्ताक्षर / अंगूठा मेरे समक्ष अंकित किया।


 श्रीमती वंदना बन्सोड
 शपथ आयुक्त
 जिला न्यायालय भोपाल (म.प्र.)

IDENTIFIED BY ME

Name: Rishikesh Harne (Advocate)
 Adress: Bhopal

कार्यालय कलेक्टर (खनि शाखा) जिला हरदा (म.प्र.)

क्रमांक/ 782/खनिज/2025-26
प्रति,

हरदा, दिनांक 12/01/2026

संचालक,
भौमिकी तथा खनिकर्म,
29 ए, खनिज भवन,
अरेरा हिल्स भोपाल (म.प्र.)

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल, सेन्ट्रल जोन बैंच भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य बाबत।

संदर्भ:- आपका पत्र क्रमांक 3/0113/2025&O/O-DD-ADMINING&DGM भोपाल दिनांक 16.12.2025

-000-

उपरोक्त विषयांतर्गत एवं संदर्भित पत्र के संबंध में लेख है कि माननीय नेशनल ग्रीन ट्रिब्यूनल सेन्ट्रल जोन बैंच भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य के संबंध में निवेदन है कि जिला हरदा में म.प्र. राज्य खनिज निगम भोपाल द्वारा ई-टेंडर के माध्यम से ठेकेदार मेसर्स साई सूर्या प्रोफेशनल सर्विसेस प्रा.लिमि. मेडिकवर हास्पिटल फर्स्ट फ्लोर, 101 साई बालाजी टावर्स, पथरिका नगर मथापुर हैदराबाद को 16 रेत खदानें शासन स्तर से 3 वर्ष के लिए आवंटित की गई थी। उक्त खदानों में अन्य वैधानिक अनुमतियों अप्राप्त होने से एवं माननीय एन.जी. टी. भोपाल बैंच के प्रकरण क्रमांक 50/2024 तथा 66/2024 के पारित आदेश के पालन में स्वीकृत 16 रेत खदानों का पुनः भौतिक सत्यापन किया गया। भौतिक सत्यापन की जांच रिपोर्ट के आधार पर उक्त खदानें अधिकतम जल मग्न होने से नवीन रेत खदानें चिन्हांकित किये जाने हेतु आदेश किया गया था। उक्त आदेश के पालन में जिला हरदा की तहसील टिमरनी की गंजाल नदी में 05 नवीन रेत खदानें घोषित की गई हैं। उक्त 05 नवीन रेत खदानों का घोषित कर पुनः शासन द्वारा अग्रिम कार्यवाही की जाने हेतु प्रेषित की गई हैं।

प्र.खनि निरीक्षक द्वारा रेत खदानों का निरीक्षण किया गया, निरीक्षण के दौरान नर्मदा नदी में पूर्व की स्वीकृत रेत खदानों में अवैध उत्खनन होना नहीं पाया गया एवं ना ही नर्मदा नदी में रपटे का निर्माण होना नहीं पाया गया। जिससे कि नर्मदा नदी के जल के बहाव को रोका जा रहा हो। जिले में रेत का उत्खनन कार्य बंद पाया गया एवं जिला हरदा में रेत परिवहन आस-पास के जिलो (नर्मदपुराम, सीहोर एवं बैतूल) से नियमानुसार रॉयल्टी (ई.टी.पी.) के माध्यम से किया जा रहा है। उक्त एन.जी.टी. के प्रकरण में ANNEXURE-2 पेज नं. 28 से 45 तक दिए गए फोटोग्राफ की जानकारी का विवरण परिशिष्ट- अ एवं ANNEXURE-2 पेज नं. 46 से 86 तक के फोटोग्राफ की जानकारी परिशिष्ट- ब में संलग्न हैं।

अतः वित्तीय वर्ष 2025-26 में जिला हरदा में रेत खनिज के अवैध परिवहन/उत्खनन/भण्डारण पर कार्यवाही करते हुए कुल प्रकरण 75 पंजीबद्ध किये गये। जिनमें कुल अर्थदंड राशि रूपये- 29,87,984/- प्रस्तावित की गई। जिनमें से कुल 57 प्रकरणों में अधिरोपित कर अर्थदंड राशि रूपये 19,86,234/- जमा कराई गई। उक्त जानकारी परिशिष्ट- स में संलग्न है।

संलग्न - उपरोक्तानुसार।

Digitally signed by
SIDDHARTH JAIN कलेक्टर,
Date: 12-01-2026 जिला हरदा (म.प्र.)
17:52:32

प्रति,

खनि अधिकारी
जिला हरदा (म.प्र.)

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल, सेन्ट्रल जोन बैंच भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य बावत्।

संदर्भ:- आपका पत्र क्रमांक 3/0113/2025-0/0DD-ADMING&DGM भोपाल दिनांक 16.12.2025

उपरोक्त विषयांतर्गत संदर्भित पत्र के संबंध में लेख है कि माननीय नेशनल ग्रीन ट्रिब्यूनल सेन्ट्रल जोन बैंच भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य के संबंध में निवेदन है कि जिला हरदा में म.प्र. राज्य खनिज निगम भोपाल द्वारा ई-टेंडर के माध्यम से ठेकेदार मेसर्स साई सूर्या प्रोफेशनल सर्विसेस प्रा.लिमि. मेडिकवर हास्पिटल फर्स्ट फ्लोर, 101 माई बालाजी टावर्स, पथरिका नगर मथापुर हैदराबाद को 16 रेत खदानें शासन स्तर से 3 वर्ष के लिए आवंटित की गई थी। उक्त खदानों में अन्य वैधानिक अनुमतियाँ अप्राप्त होने से एवं माननीय एन.जी.टी. भोपाल बैंच के प्रकरण क्रमांक 50/2024 तथा 66/2024 के पारित आदेश के पालन में स्वीकृत 16 रेत खदानों का पुनः भौतिक सत्यापन किया गया। भौतिक सत्यापन की जांच रिपोर्ट के आधार पर उक्त खदानें अधिकतम जल मग्न होने से नवीन रेत खदानें चिन्हांकित किये जाने हेतु आदेश किया गया था। उक्त आदेश के पालन में जिला हरदा की तहसील टिमरनी की गंजाल नदी में 05 नवीन रेत खदानें घोषित की गई हैं। उक्त 05 नवीन रेत खदानों का घोषित कर पुनः शासन द्वारा अग्रिम कार्यवाही की जाने हेतु प्रेषित की गई हैं।

मेरे द्वारा रेत खदानों का निरीक्षण किया गया, निरीक्षण के दौरान नर्मदा नदी में पूर्व की स्वीकृत रेत खदानों में अवैध उत्खनन होना नहीं पाया गया एवं ना ही नर्मदा नदी में रपटे का निर्माण होना पाया गया। जिससे कि नर्मदा नदी के जल के बहाव को रोका जा रहा हो। जिले में रेत का उत्खनन कार्य बंद पाया गया एवं जिला हरदा में रेत परिवहन आस-पास के जिलो (नर्मदपुराम, सीहोर एवं बैतूल) से नियमानुसार रॉयल्टी (ई.टी.पी.) के माध्यम से किया जा रहा है। उक्त एन.जी.टी. के प्रकरण में ANNEXURE-2 पेज नं. 28 से 45 तक दिए गए फोटोग्राफ की जानकारी का विवरण परिशिष्ट- अ एवं ANNEXURE-2 पेज नं. 46 से 86 तक के फोटोग्राफ की जानकारी परिशिष्ट- ब में संलग्न हैं।

वित्तीय वर्ष 2025-26 में जिला हरदा में रेत खनिज के अवैध परिवहन/उत्खनन/भण्डारण पर कार्यवाही करते हुए कुल प्रकरण 75 पंजीबद्ध किये गये। जिनमें कुल अर्थदंड राशि रु. 29,87,984/- प्रस्तावित की गई। जिनमें से कुल 57 प्रकरणों में अधिरोपित कर अर्थदंड राशि रूपये 19,86,234 जमा कराई गई। उक्त जानकारी परिशिष्ट- स में संलग्न हैं।

प्रतिवेदन आगामी कार्यवाही हेतु सादर प्रेषित हैं।


प्र.खनि निरीक्षक
जिला हरदा(म.प्र.)

294



 **GPS Map**
Camera Lite

F2VV+9J, मनोहरपुरा, मध्य प्रदेश 461331, भारत

Latitude

22.494296666666667°

Longitude

77.04326333333333°

Local 09:31:26 am

GMT 04:01:26 am

Altitude 261 मीटर

शुक्रवार, 09.01.2026

295



GPS Map

Camera Lite

सुरजाना, मध्य प्रदेश 461331, भारत

Latitude

22.499816666666668°

Longitude

77.05783°

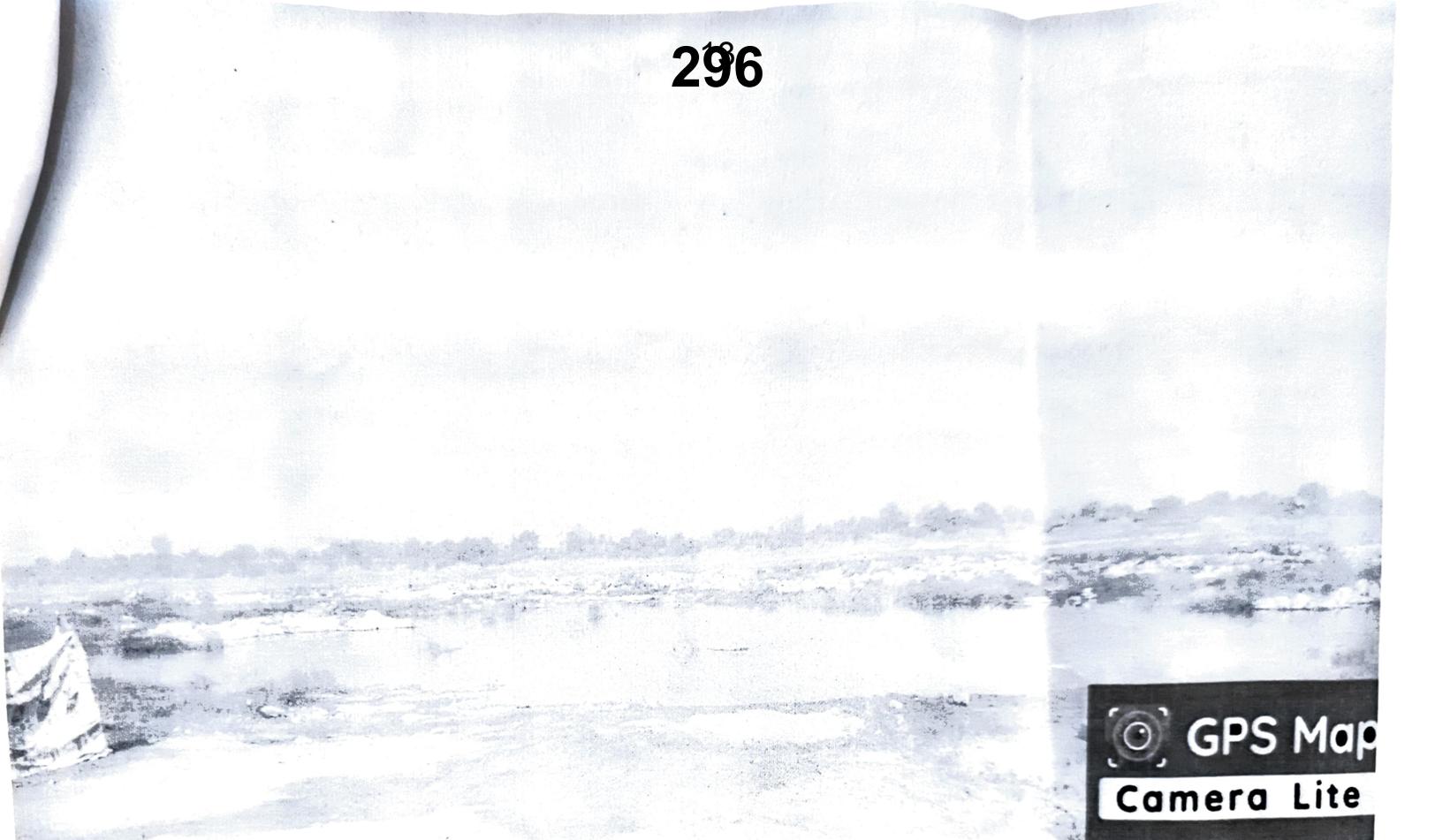
Local 09:42:13 am

GMT 04:12:13 am

Altitude 263 मीटर

शुक्रवार, 09.01.2026

296



 GPS Map
Camera Lite

G34H+6MP, गोयत, मध्य प्रदेश 461331, भारत

Latitude

22.505021666666668°

Longitude

77.07653833333333°

Local 10:29:53 am

GMT 04:59:53 am

Altitude 264 मीटर

शुक्रवार, 09.01.2026

297





S. No.	Photo Ref No.	Vehicle Type	Vehicle No.	e-TP No.	Generation Date	Generation Time	Origin	Route	Destination	Photo Location & Time	Generally Time taken to reach the place of Photograph	E-TP Validity
1	Annexure-2, S. No. 28	Dumper	MP04HE5317	2373897840	02-06-2025	7:00 AM	PAHANVARRI Mine, Narmadapuram	PAGDAL, HARDA, KHATEGAON	Mandsaur	Village Chhidgaonmel, Tehsil Timariya, Dist. Harda, 02-06-2025 11:01 AM	1.20 Hr. 09:20 AM	02-06-2025 22:31
2	Annexure-2, S. No. 29	Dumper	MP09HH9088	6547892345	02-06-2025	5:10 AM	PAHANVARRI Mine, Narmadapuram	HARDA, KHATEGAON	Mandsaur	Village Chhidgaonmel, Tehsil Timariya, Dist. Harda, 02-06-2025 10:51 AM	1.20 Hr. 07:30 AM	02-06-2025 20:41
3	Annexure-2, S. No. 30	Dumper	Vehicle no not legible from the image				Details can not be verified			Village Chhidgaonmel, Tehsil Timariya, Dist. Harda, 02-06-2025 10:51 AM	Details can not be verified	
4	Annexure-2, S. No. 31	Dumper	Vehicle no not legible from the image				Details can not be verified			Village Chhidgaonmel, Tehsil Timariya, Dist. Harda, 02-06-2025 10:50 AM	Details can not be verified	
5	Annexure-2, S. No. 32	Dumper	Vehicle no not legible from the image				Details can not be verified			NH-47, Harda, 02-06-2025 09:47 AM	Details can not be verified	
6	Annexure-2, S. No. 33	Dumper	Vehicle no not legible from the image				Details can not be verified			Village Chhidgaonmel, Tehsil Timariya, Dist. Harda, 02-06-2025 10:22 AM	Details can not be verified	
7	Annexure-2, S. No. 34	Dumper	Vehicle no not legible from the image				Details can not be verified			Village Pipiya Kalan, Dist. Harda, 02-06-2025, 10:39 AM	Details can not be verified	
8	Annexure-2, S. No. 35	Dumper	Vehicle no not legible from the image				Details can not be verified			Village Pipiya Kalan, Dist. Harda, 02-06-2025, 10:40 AM	Details can not be verified	
9	Annexure-2, S. No. 36	Dumper	Vehicle no not legible from the image				Details can not be verified			Village Chhidgaonmel, Tehsil Timariya, Dist. Harda, 02-06-2025 10:42 AM	Details can not be verified	
10	Annexure-2, S. No. 37	Trolley	Vehicle no not legible from the image				Details can not be verified			NH-47, Harda, 02-06-2025 09:36 AM	Details can not be verified	
11	Annexure-2, S. No. 38	Dumper	Vehicle no not legible from the image				Details can not be verified			NH-47, Harda, 02-06-2025 09:47 AM	Details can not be verified	

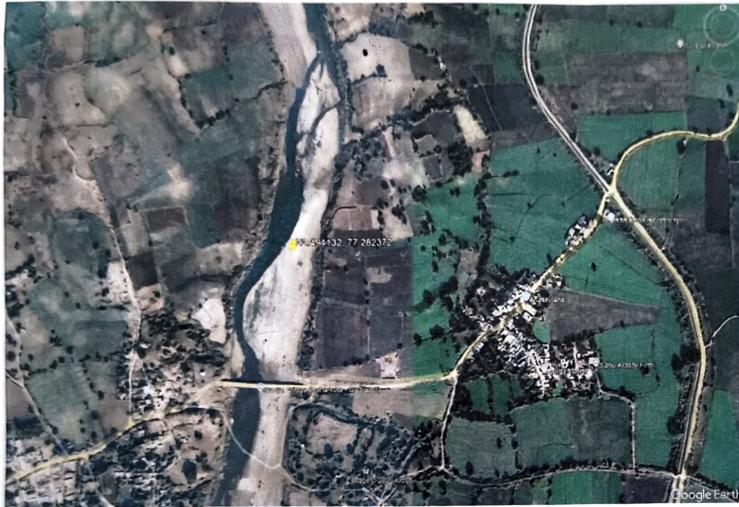
300

परिशिष्ट-5

S. No.	Photo Ref No.	Vehicle Type	Vehicle No.	e-TP No.	Generation Date	Generation Time	Origin	Route	Destination	Photo Location & Time	Generally Time taken to reach the place of Photograph	E-TP Validity		
12	Annexure-2, S. No. 39	Dumper	Vehicle no not legible from the image	Details can not be verified									NH-47, Harda, 02-06-2025 09:34 AM	Details can not be verified
13	Annexure-2, S. No. 40	Dumper	MP66H2451	7157572098	02-06-2025	3:50 AM	GUWADIKALAN 1 Mine, Narmadapuram	ITARSI, HARDA, KHATEGAON	Mandsaur	NH-47, Harda, 02-06-2025 09:30 AM	3.00 Hr. 06:50 AM	02-06-2025 17:24		
14	Annexure-2, S. No. 41	Dumper	Vehicle no not legible from the image	Details can not be verified									NH-47, Harda, 02-06-2025 09:11 AM	Details can not be verified
15	Annexure-2, S. No. 42	Dumper	MP12H1225	8750964716	02-06-2025	3:50 AM	kasda ryt wadi Mine, Narmadapuram	ITARSI, HARDA, KHANDWA	Airajpur	NH-47, Harda, 02-06-2025 09:11 AM	02.30 Hr. 06:20 AM	02-06-2025 20:27		
16	Annexure-2, S. No. 43	Dumper	MP09HH8815	7847041993	02-06-2025	5:10 AM	PAHANVARRI Mine, Narmadapuram	PAGDAL NAKA, HARDA, KHATEGAON	Mandsaur	NH-47, Harda, 02-06-2025 09:08 AM	02.30 Hr. 07:40 AM	02-06-2025 20:41		
17	Annexure-2, S. No. 44	Dumper	Vehicle no not legible from the image	Details can not be verified									NH-47, Harda, 02-06-2025 09:04 AM	Details can not be verified
18	Annexure-2, S. No. 45	Dumper	MP09DW9050	6731590556	02-06-2025	4:20 AM	PAHANVARRI Mine, Narmadapuram	PAGDAL, HARDA, KHATEGAON	Mandsaur	NH-47, Harda, 02-06-2025 08:59 AM	02.30 Hr. 07:50 AM	02-06-2025 19:51		

Pawanti
खनिज अधिकारी
जिला-हरदा

Ref: Annexure-2. Photo S. No. 46 to 58



नोट:- उक्त point जिला-हका से संबंधित नही



Ref: Annexure-2, Photo S. No. 61 to 86



Ref: Annexure-2, Photo S. No. 87 to 91

Due to photo not being Geo-Tagged, location cannot be identified.

कार्यालय कलेक्टर (खनि शाखा) जिला हरदा(म.प्र.)

S. No.	Case Reg. No.	Case Reg. Date.	Name and address of person Involved in Illegal Transport.	Seizure Details.	Registered Illegal Mining Cases		Financial Year :- 2025-26							परिशिष्ट-स	
					Registration No.	Mineral Seized.	Mineral Quantity	Mineral Royalty (Rs.)	Mineral Value (Rs.)	Imposed Penalty (Rs.)	Deposited Penalty (Rs.)	Challan No.	Challan Date	Officer's Name & Designation.	Officer's Remarks.
1	01	21/5/2025	Ramesh khandel Umesh Gannor, Smt. Gayatri Bai,	Vehicle/Tractor Trolley	MP47AH6119	Sand	16.100 - Cubic Meter	4025	0	121750	121750	12709	27/05/2025	POLICE THANA SIRALL, Police	Bina Royalty
2	02	17/6/2025	Aslam Khan , Ward No. 17 Banjrang Mohala Teh- Sirall	Vehicle/Tractor Trolley	MP47AH3123	Sand	4.000 - Cubic Meter	15000	0	31000	31000	8907	17/06/2025	SMT Prabha Sharma , Mining Inspector	Illegal Mining
3	10	18/9/2025	Sanjay Kumar Rangiley , Ward NO. 05, Gram- Rahatgaon	Vehicle/Tractor Trolley	MP47AH2262	Sand	3.000 - Cubic Meter	11250	0	23500	23500	2657	8/10/2025	Manisha Tawdey , In.Mining Inspector	Illegal Mining
4	11	18/9/2025	Rohit Kumar , T.T Nagar Ward No. 18 Gram- Sodalpur, Teh- Timarni	Vehicle/Tractor Trolley	MP47AH2397	Sand	3.500 - Cubic Meter	13125	0	27250	27250	2636	8/10/2025	Manisha Tawdey , In.Mining Inspector	Illegal Mining
5	12	18/9/2025	Santosh Kumar Gour , Gram - Rahatgaon	Vehicle/Tractor Trolley	MP47ZA6008	Sand	3.000 - Cubic Meter	11250	0	23500	23500	2641	8/10/2025	Manisha Tawdey , In.Mining Inspector	Illegal Mining
6	13	18/9/2025	Deepak , Gram - Rahatgaon	Vehicle/Tractor Trolley	MP47ZA9624	Sand	4.000 - Cubic Meter	15000	0	31000	31000	2627	8/10/2025	Manisha Tawdey , In.Mining Inspector	Illegal Mining
7	14	18/9/2025	Deepak Kumar , Ward No. 17 Rahatgaon	Vehicle/Tractor Trolley	MP47AH4192	Sand	3.000 - Cubic Meter	11250	0	23500	23500	2646	8/10/2025	Manisha Tawdey , In.Mining Inspector	Illegal Mining
8	15	23/9/2025	Ramvilash , Gram- Kukrawat Teh & Dis- Harda	Vehicle/Tractor Trolley	MP47AH5646	Sand	1.000 - Cubic Meter	3750	0	8500	8500	6704	16/10/2025	Manisha Tawdey , In.Mining Inspector	Illegal Mining
9	16	23/9/2025	Rampasad , Gram- Kukrawat Teh & Dis- Harda	Vehicle/Tractor Trolley	MP47AH2922	Sand	1.000 - Cubic Meter	3750	0	8500	8500	6713	16/10/2025	Manisha Tawdey , In.Mining Inspector	Illegal Mining
10	17	9/12/2025	Bhagwat(Mathura bai) , Gram- Chhipaner Teh- Timarni, Dis- Harda	Vehicle/Tractor Trolley	MP47AG3701	Sand	6.000 - Cubic Meter	22500	0	46000	46000	18318	30/12/2025	Manisha Tawdey , In.Mining Inspector	Bina Royalty

344500 344500

Punegeth
 खनि अधिकारी
 जिला-हरदा(म.प्र.)
 जिला-हरदा

Note:- Please take the print in Landscape Mode (Change the settings from Page Setup).

305

कार्यालय कलेक्टर (खनि शाखा) जिला हरदा(म.प्र.)

District :-HARDA

Registered Illegal Storage Cases

Financial Year :-

2025-26

परिशिष्ट-स

S. No.	Case Reg. No.	Case Reg. Date.	Name and address of person Involved in Illegal Transport.	Seizure Details.	Registration No.	Mineral Seized.	Mineral Quantity	Mineral Royalty (Rs.)	Mineral Value (Rs.)	Imposed Penalty (Rs.)	Deposited Penalty (Rs.)	Challan No.	Challan Date	Officer's Name & Designation.	Officer's Remarks.
1	2	21/05/2025	Kamal koshik, Ward No.07 new Colony sirali teh.sirali dist -Harada	Vehicle/Tractor Trolley	MP47AM5727	Sand	7.000 - Cubic Meter	26250	0	53500	53500	0853/012879	27/05/2025	Rajendra kamlesh , Mining officer	Illegal Storage
2	4	9/8/2025	Gagdish Beniwal , Gram-Sigon, Teh- Handiya		0	Sand	50.000 - Cubic Meter	187500	0	376000	0			Manisha Tawdey , In.Mining Indpector	Illegal Storage
										429500	53500				

Poojati
खनिज अधिकारी
जिला-हरदा

Note:- Please take the print in Landscape Mode (Change the settings from Page Setup).

Date :
09/01/2026

Page :

1

District :- HARDA

कार्यालय कलेक्टर (खनि शाखा) जिला हरदा(म.प्र.)

Registered Illegal Transportation Cases

Financial Year -2025-26

परिशिष्ट-स

S. No.	Case Reg. No.	Case Reg. Date.	Name and address of person Involved in Illegal Transport.	Seizure Details.	Registration No.	Mineral Seized.	Mineral Quantity	Mineral Royalty (Rs.)	Mineral Value (Rs.)	Imposed Penalty (Rs.)	Deposited Penalty (Rs.)	Challan No.	Challan Date	Officer's Name & Designation.	Officer's Remarks.
1	03	22/4/2025	Amar Singh Keer , Gram-Suriana, Handiya	Vehicle/Tractor Trolley	MP47AH2686	Sand	1.000 - Cubic Meter	3750	0	29750	29750	051/99999 99/085	24/04/2025	TI Handiya , Thana Prabbari	BinaRoyalty
2	04	22/4/2025	Jakir Shah , Baghvad, Timarni	Vehicle/Tractor Trolley	MP47ZC4345	Sand	3.000 - Cubic Meter	11250	0	37250	0			TI Timarni , Thana Prabbari timarni	Bina Royalty
3	05	25/4/2025	NEELESH KEER , AKAWALI TEH.NASRUALLAH GAJ DISTT SEHORE	Vehicle/Tractor Trolley	T052678334	Sand	6.840 - Cubic Meter	0	0	51650	51650	0853/0121 36	26/05/2025	PRABHA SHARMA , MI	NO
4	08	15/5/2025	Hemant Prajapati , Gram-Bicchannur, Teh- Timarni	Vehicle/Tractor Trolley	MP47ZC7189	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0072 09	16/05/2025	Shri R.P. Kamlesh , Mining Officer	Bina Royalty
5	09	15/5/2025	Sachin , Gram- Baghwad, Teh- Timarni, Dis- Harda	Vehicle/Tractor Trolley	MP47AH2277	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0071 82	16/05/2025	Shri R.P. Kamlesh , Mining Officer	Bina Royalty
6	10	20/5/2025	Rajendra Prasad , Gram-Ajnash Khured, Teh- Handiya	Vehicle/Tractor Trolley	MP47AH2456	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0127 58	27/05/2025	Shri R.P. Kamlesh , Mining Officer	Bina Royalty
7	11	20/5/2025	Sunil , Gram- Manoherpura, Handiya	Vehicle/Tractor Trolley	MP47AH1501	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0145 85	30/05/2025	POLICE THANA HANDIYA , Police	Bina Royalty
8	14	26/5/2025	Brajlal Billorey , Gram-Nandra, Teh- Timarni	Vehicle/Tractor Trolley	MP47AH3498	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0146 42	30/05/2025	POLICE THANA HANDIYA , Police	Bina Royalty
9	18	6/6/2025	Rakesh , Gram- Baghwad, Teh- Timarni	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	0			POLICE THANA Timarni , Police	Bina Royalty
10	20	9/6/2025	Ranjeet , Gram- Bedl,	Vehicle/Tractor Trolley	BinaNumber	Sand	5.000 - Cubic Meter	18750	0	44750	44750	0853/0062 37	12/06/2025	SDM , SDM	Bina Royalty
11	21	9/6/2025	Sanjay , Nayagaon, Timarni	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0037 88	11/06/2025	N. Tehsildar , N. Tehsildar	Bina Royalty
12	28	10/6/2025	Nilesh , Gram- Bhangiya, Teh-Seonimalwa	Vehicle/Tractor Trolley	Mp47ZA6742	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0089 40	17/06/2025	SMT Prabha Sharma , Mining Inspector	Bina Royalty
13	29	10/6/2025	Pyarelal Korku , Gram-Awash Colony, Baghvad, Teh-Timarni	Vehicle/Tractor Trolley	MP47AH2277	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0086 81	17/06/2025	POLICE THANA Timarni , Police	Bina Royalty
14	31	24/6/2025	Ajay , Gram- Gondagaon, Teh- Timarni, Dis- Harda	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	0			POLICE TIMARANI , TI Timarni	Bina Royalty
15	32	24/6/2025	Umesh(Gullu) , Gram-Gondagaon, Teh- Timarni, Dis- Harda	Vehicle/Tractor Trolley	MP12AC4731	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0041 45	14/08/2025	Shri R.P. Kamlesh , Mining Officer	Bina Royalty
16	33	24/6/2025	Lokesh (Yogesh) , Malli Mohalla Sodalpur, Teh. Timarni Dis- Harda	Vehicle/Tractor Trolley	MP12AC4731	Sand	3.000 - Cubic Meter	11250	0	37250	0			POLICE TIMARANI , Police	Bina Royalty
17	34	1/7/2025	Nousad , Makan No. 348, Bhilala Mohalla Handiya, Dis-Harda	Vehicle/Tractor Trolley	MP41AC5810	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0013 85	04/07/2025	POLICE THANA HANDIYA , Police	Bina Royalty
18	35	16/7/2025	Sunil Prajapati , Gram-Nayagaon, Teh- Timarni	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	0			POLICE THANA Timarni , Police	Bina Number

Note:- Please take the print in Landscape Mode (Change the settings from Page Setup).

Date :

01/01/2026

Page :

1

Pranjali
स्वयंसेवा अधिकारी
जिला-हरदा

19	36	16/7/2025	Kailash Prajapati, Gram-Kardana, Teh- Timarni	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	0				Pokice Thana Timarni, Police	Bina Royalty
20	38	6/8/2025	Suraj Singh Rajput, Gram-Deegaon Kala	Vehicle/Dumper (10 Tons)	MP47AH4708	Sand	3.000 - Cubic Meter	11250	0	37250	37250				POLICE THANA SIRALI, Police	Bina Royalty
21	39	19/8/2025	Riyaz Shah, Gram-Baghwad, Teh- Timarni	Vehicle/Tractor Trolley	MP47AH5358	Sand	3.000 - Cubic Meter	11250	0	37250	0				POLICE THANA Timarni, Police	Bina Royalty
22	40	19/8/2025	Salman Khan, Bhiaro Chowki, Gram- Khudiya, Teh- Sirali	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0065 21	21/08/2025		POLICE THANA SIRALI, Police	Bina Royalty
23	41	19/8/2025	Rakesh Uiekey, Ward No. 32 Shiad Deep Singh Chouhan Sudama Nagar Harda	Vehicle/Tractor Trolley	MP47ZD2847	Sand	3.000 - Cubic Meter	11250	0	52250	52250	0853/0075 52	25/08/2025		POLICE THANA Chipawad, Police	Bina Royalty
24	42	22/8/2025	Hemana Prajapati, Gram-Biccapur, Teh- Timarni	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	0				Police Thana Harda, Police	Bina Royalty
25	43	29/8/2025	Balram, Gram- Biccapur, Teh- Timarni	Vehicle/Tractor Trolley	MP47ZE1813	Sand	3.000 - Cubic Meter	11250	0	37250	0				Pokice Thana Timarni, Police	Bina Royalty
26	44	29/8/2025	Yogesh Bhati, Gram-Sodalpur, Teh- Timarni	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	0				Pokice Thana Timarni, Police	Bina Royalty
27	45	2/9/2025	Bheem Singh Keer, Gram-Manoharpura, Teh- Handiya	Vehicle/Tractor Trolley	MP47AH1636	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0061 64	17/09/2025		POLICE THANA HANDIYA, Police	Bina Royalty
28	46	2/9/2025	Bablu Keer, Gram-Manoharpura, Teh- Handiya	Vehicle/Tractor Trolley	MP41ZE5832	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0061 67	17/09/2025		POLICE THANA HANDIYA, Police	Bina Number
29	49	2/9/2025	Rajkumar Keer, Gram-Manoherpura, Teh- Handiya	Vehicle/Tractor Trolley	MP47AH1501	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0085 36	23/09/2025		POLICE THANA HANDIYA, Police	Bina Royalty
30	47	3/9/2025	Mansukh (Raja) Kahar, Gram- Chidgaonmail, Teh- Timarni	Vehicle/Tractor Trolley	MP47aH2638	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0091 04	24/09/2025		Police Thana Timarni, Police	Bina Royalty
31	48	4/9/2025	Kamal Kishoer Kevat, Babrighat, Teh- JTimarni	Vehicle/Tractor Trolley	MP05AJ7625	Sand	1.000 - Cubic Meter	3750	0	13083	13083	0853/0082 26	22/09/2025		Manisha Tawdey, In.Mining Inspector	Ovarload
32	50	4/9/2025	Prusottam Keer, Gram-Manoherpura, Teh- Handiya	Vehicle/Tractor Trolley	MP47ZD3782	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0085 03	23/09/2025		POLICE THANA HANDIYA, Police	Bina Royalty
33	51	4/9/2025	Bhim Singh Keer, Gram-Jugariya, Teh- Handiya	Vehicle/Tractor Trolley	MP47AH3529	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0085 08	23/09/2025		POLICE THANA HANDIYA, Police	Bina Royalty
34	52	4/9/2025	Vikash Keer, Gram-Manoherpura, Teh- Handiya	Vehicle/Tractor Trolley	MP47AG9818	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0085 45	23/09/2025		POLICE THANA HANDIYA, Police	Bina Royalty
35	53	18/9/2025	Rakesh, Gram- Baghwad, Teh- Timarni	Vehicle/Tractor Trolley	MP47ZC8463	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0055 73	14/10/2025		Manisha Tawdey, In.Mining Inspector	Bina Royalty
36	54	23/9/2025	Dasrath, Abbash Colony, Gram- Baghwad, Teh- Timarni	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0066 74	16/10/2025		Manisha Tawdey, In.Mining Inspector	Bina Royalty
37	55	23/9/2025	Matura Bai Kevat, Gram-Chhipaner, Teh- Timarni	Vehicle/Tractor Trolley	MP47AH3701	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/0029 74	09/10/2025		Manisha Tawdey, In.Mining Inspector	Bina Royalty

Note:- Please take the print in Landscape Mode (Change the settings from Page Setup).

Pawande
स्वनिज अधिकारी
जिला-हजारा

Date : 01/01/2026

Page : 2

38	56	6/10/2025	Sheikh Afraj , Gram-Handiwa, Teh- Handiwa	Vehicle/Tractor Trolley	MP47ZD8913	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/000845	3/11/2025	Police , Police	Bina Royalty
39	57	6/10/2025	Satish , Gram- Aadampur, Teh- Handiwa	Vehicle/Tractor Trolley	MP47AH2327	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/000847	3/11/2025	Police , Police	Bina Royalty
40	58	9/10/2025	Mahendra Kahar , Gram-Baghwad, Teh- Timarni	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/000932	3/11/2025	Manisha Tawdey , In.Mining Indpector	Bina Royalty
41	59	9/10/2025	Ramkrishna Keer , Gram-Bicchapur, Teh- Timarni	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/000806	3/11/2025	Manisha Tawdey , In.Mining Indpector	Bina Royalty
42	62	12/10/2025	Narayan Jat , Gram- Sigon, Teh- Handiwa	Vehicle/Tractor Trolley	MP47AG6622	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/002368	6/11/2025	POLICE THANA HANDIYA - Police	Bina Number
43	65	13/10/2025	Puspa Bekdar , Gram-Chhidgaon Mail, Teh- Timarni	Vehicle/Tractor Trolley	MP47ZA8387	Sand	1.250 - Cubic Meter	4688	0	16105	16105	0853./011420	31/10/2025	SDM Timarni , SDM	Ovar Load
44	60	14/10/2025	Ankit Rajput , Gram-Lakhkhedi, Teh- Timarni	Vehicle/Tractor Trolley	MP47ZD3779	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853./009590	27/10/2025	POLICE TIMARANI , Police	Bina Royalty
45	64	15/10/2025	Brajesh Malviya , Gram-Temagaon, Teh- Timarni	Vehicle/Tractor Trolley	MP47AH1060	Sand	2.000 - Cubic Meter	11250	0	25167	25167	0853/011441	31/10/2025	SDM Timarni , SDM	Ovar load
46	63	17/10/2025	Malaprasad , Gram-Ratatatali, Teh- Handiwa	Vehicle/Tractor Trolley	MP47ZC8128	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/000821	3/11/2025	POLICE THANA HANDIYA - Police	Bina Royalty
47	61	24/10/2025	Sunil Vishkarma , Ward No. 03 Timarni, Teh- Timarni Dis-Harda	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	0			POLICE TIMARANI , Police	Bina Royalty
48	66	29/10/2025	Winod , Gram- Sodalpur, Teh-Rabatoaon	Vehicle/Tractor Trolley	MP47AH2572	Sand	1.000 - Cubic Meter	3750	0	13083	13083	0853/011390	31/10/2025	SDM Timarni , SDM	Ovar Load
49	67	4/11/2025	Dheer Singh Rajput , Gram-Barza, Teh- Timarni	Vehicle/Tractor Trolley	MP47AH4769	Sand	1.000 - Cubic Meter	3750	0	13083	13083	0853/11/25/009299	19/11/2025	Manisha Tawdey , In.Mining Indpector	Ovar Load
50	68	12/11/2025	Nandkishoer , Gram-Timarni, Teh- Timarni Dis-Harda	Vehicle/Tractor Trolley	BinaNumber	Sand	3.000 - Cubic Meter	11250	0	37250	0			Police Thana Timarni , Police	Bina Royalty
51	69	19/11/2025	Dhanraj , Gram- Bhamori, Teh- Handiwa, Dis- Harda	Vehicle/Tractor Trolley	MP47ZE0958	Sand	3.000 - Cubic Meter	11250	0	37250	37250	0853/11/25/0137	27/11/2025	Police Thana Handiwa - Police	Bina Royalty
52	70	19/11/2025	Amar Singh Eimrey , Gram-Bhamori, Teh- Handiwa	Vehicle/Tractor Trolley	MP47AH0473	Sand	3.000 - Cubic Meter	11250	0	37250	37250			Police Thana Handiwa - Police	Bina Royalty
53	71	25/11/2025	Deepak , Gram- Ajnai, Teh- Handiwa	Vehicle/Tractor Trolley	MP47ZE4987	Sand	3.000 - Cubic Meter	11250	0	37250	37250			Police Thana Handiwa - Police	Bina Royalty
54	74	3/12/2025	Sanjay Kumar Rangiley , Ward No. 5 Gram-Rahargaon, Teh- Rahatgaon, Dis- Harda	Vehicle/Tractor Trolley	MP47AH2262	Sand	3.000 - Cubic Meter	11250	0	37250	37250			SDM Timarni , SDM	Bina Royalty
55	75	4/12/2025	Harion , Gram- Baghwad, Teh- Timarni, Dis- Harda	Vehicle/Tractor Trolley	MP47G9810	Sand	1.000 - Cubic Meter	3750	0	13083	13083			Manisha Tawdey , In.Mining Indpector	Overload
56	76	5/12/2025	Suraj , Gram- Uchan, Teh- Handiwa	Vehicle/Tractor Trolley	MP47AH0579	Sand	3.000 - Cubic Meter	11250	0	37250	37250			Police Thana Handiwa - Police	Bina Royalty
57	77	12/12/2025	Sidhu Verma , Ward No. 10 In Front of Baghwad, Teh-Timarni	Vehicle/Tractor Trolley	MP08ZD5074	Sand	3.000 - Cubic Meter	11250	0	37250	37250			Mining/ Revenu , Revenu/Mining	Bina Royalty

Note:- Please take the print in Landscape Mode (Change the settings from Page Setup).


 खमिज अधिकारी
 जिला-हरदा

Date :

11/01/2025

Page :

3

58	78	18/12/2025	Rajesh Gujer(Manguley) , Ward No. 10 Rahatgaon Road Timarni, Dis- Harda	Vehicle/Tractor Trolley	MP47AH1890	Sand	3.000 - Cubic Meter	14813	0	12480	12480		Tehsildar Rahatgaon , Tehsildar	Bina Royalty
59	79	19/12/2025	Shankar , Gram- Chhidgaon Mail, Teh-Timarni	Vehicle/Tractor Trolley	MP47AH0825	Sand	3.000 - Cubic Meter	11250	0	37250	0		Police Thana Timarni , Police	Bina Royalty
60	82	29/12/2025	Ajrudin so asruddin -husini chowk magardha the rahatgaon harda	Vehicle/Dumper (8 Tons)	MP47AG3267	Sand	2.000 - Cubic Meter	7500	0	33500	0		Pragati Sonwane , MINING OFFICER	OVER LOAD
61	85	7/1/2026	Komal Nath S/o Rupnath Gram- Bannai, The- Handiya Dis- Harda	Tractrolly	MP47AH3498	Sand	2.000 - Cubic Meter	7500	0	33500	0		POLICE THANA HANDIYA , Police	Bina Royalty
62	86	5/1/2026	Parmanand S/o Devisingh Patell , Thana- Shivpur, Dis- Narmadapuram	Tractrolly	Mp05ZD4732	Sand	3.000 - Cubic Meter	11250	0	37250	0		POLICE THANA Timarni , Police	Bina Royalty
63	87	7/1/2026	Pankaj S/o Tejsingh Luniya Gram- Chhidgaon Mail, The- Timarni, Dis- Harda	Tractrolly	Bina Number	Sand	3.000 - Cubic Meter	11250	0	37250	0		POLICE THANA Timarni , Police	Bina Royalty

2213984 1588234

Pragati
खनिज अधिकारी
जिला-हरदा

Note:- Please take the print in Landscape Mode (Change the settings from Page Setup).

कार्यालय कलेक्टर (खनिज) जिला रायसेन म0प्र0 Annexure R - 3 (Colly.)

क्रमांक/57 / खनिज / 2026

रायसेन, दिनांक 08 / 01 / 2026

प्रति,

संचालक,
भौमिकी तथा खनिकर्म,
29 ए, खनिज भवन,
अरेरा हिल्स भोपाल (म.प्र.)

विषय:- माननीय नेशनल ग्रीन ट्रिब्युनल, सेन्ट्रल जोन बैंच भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य बावत्।

संदर्भ:- आपका पत्र क्रमांक 3/0113/2025-O/O/DD-ADMN&MIN-DGM भोपाल दिनांक 16.12.2025

—00—

उपरोक्त विषयांतर्गत संदर्भित पत्र के संबंध में लेख है कि माननीय नेशनल ग्रीन ट्रिब्युनल, सेन्ट्रल जोन बैंच भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य के संबंध में निवेदन है कि जिला रायसेन में म0प्र0 राज्य खनिज निगम भोपाल द्वारा ई-टेंडर के माध्यम से ठेकेदार मेसर्स वंशिका माइनिंग वर्क्स एलएलपी को 56 रेत खदानें अवधि दिनांक 03.11.2023 से 02.11.2026 तक आवंटित की गई हैं। कुल 56 रेत खदानों में से 38 रेत खदानों में सभी वैधानिक अनुमतियां प्राप्त होने के उपरांत खनन का कार्य नियमानुसार किया जा रहा है। खनि निरीक्षक द्वारा रेत खदानों का निरीक्षण किया गया निरीक्षण के दौरान रेत खदानों में अवैध उत्खनन होना नहीं पाया गया एवं रेत खदानों में रपटे का निर्माण नहीं होना पाया गया जिससे कि नर्मदा नदी के जल के बहाव को रोका जा सके। जिले में उत्खनन एवं परिवहन का कार्य नियमानुसार रायल्टी का भुगतान कर किया जा रहा है जिससे निरंतर शासन को राजस्व की प्राप्ति हो रही है।

वित्तीय वर्ष 2025-26 में प्रशासन द्वारा जिले में खनिज रेत के अवैध परिवहन/उत्खनन/भण्डारण पर निम्नानुसार कार्यवाही की गई है।

स.क्र.	विवरण	दर्ज प्रकरणों की संख्या	आरोपित अर्थदण्ड	जमा अर्थदण्ड
1.	अवैध परिवहन	120	46,85,134 /-	46,85,134 /-
2.	अवैध उत्खनन	4	5,43,000 /-	5,43,000 /-
	कुल	124	52,28,134 /-	52,28,134 /-

(कलेक्टर महोदय द्वारा अनुमोदित)


खनि अधिकारी
जिला रायसेन

प्रति,

श्रीमान कलेक्टर महो०
(खनिज शाखा)
जिला-रायसेन (म.प्र.)

विषय:- माननीय नेशनल ग्रीन ट्रिब्युनल, सेन्ट्रल जोन बैंच भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य बावत्।

संदर्भ:-संचालनालय भौमिकी तथा खनिकर्म भोपाल का पत्र क्रमांक 3/0113/2025-O/oDD-ADMN&MIN-DGM भोपाल दिनांक 16.12.2025

—00—

उपरोक्त विषयांतर्गत संदर्भित पत्र के संबंध में लेख है कि माननीय नेशनल ग्रीन ट्रिब्युनल, सेन्ट्रल जोन बैंच भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य के संबंध में निवेदन है कि जिला रायसेन में म0प्र0 राज्य खनिज निगम भोपाल द्वारा ई-टेंडर के माध्यम से ठेकेदार मेसर्स वंशिका माइनिंग वर्क्स एलएलपी को 56 रेत खदानें अवधि दिनांक 03.11.2023 से 02.11.2026 तक आवंटित की गई हैं। कुल 56 रेत खदानों में से 38 रेत खदानों में सभी वैधानिक अनुमतियां प्राप्त होने के उपरांत खनन का कार्य नियमानुसार किया जा रहा है। मेरे द्वारा रेत खदानों का निरीक्षण किया गया निरीक्षण के दौरान रेत खदानों में अवैध उत्खनन होना नहीं पाया गया एवं रेत खदानों में रपटे का निर्माण नहीं होना पाया गया जिससे कि नर्मदा नदी के जल के बहाव को रोका जा सके। जिले में उत्खनन एवं परिवहन का कार्य नियमानुसार रायल्टी का भुगतान कर किया जा रहा है जिससे निरंतर शासन को राजस्व की प्राप्ति हो रही है।

वित्तीय वर्ष 2025-26 में प्रशासन द्वारा जिले में खनिज रेत के अवैध परिवहन/उत्खनन/भण्डारण पर कार्यवाही करते हुए कुल 124 प्रकरण पंजीबद्ध किये गये जिनमें राशि रु 52,28,134/- अधिरोपित की गई है।

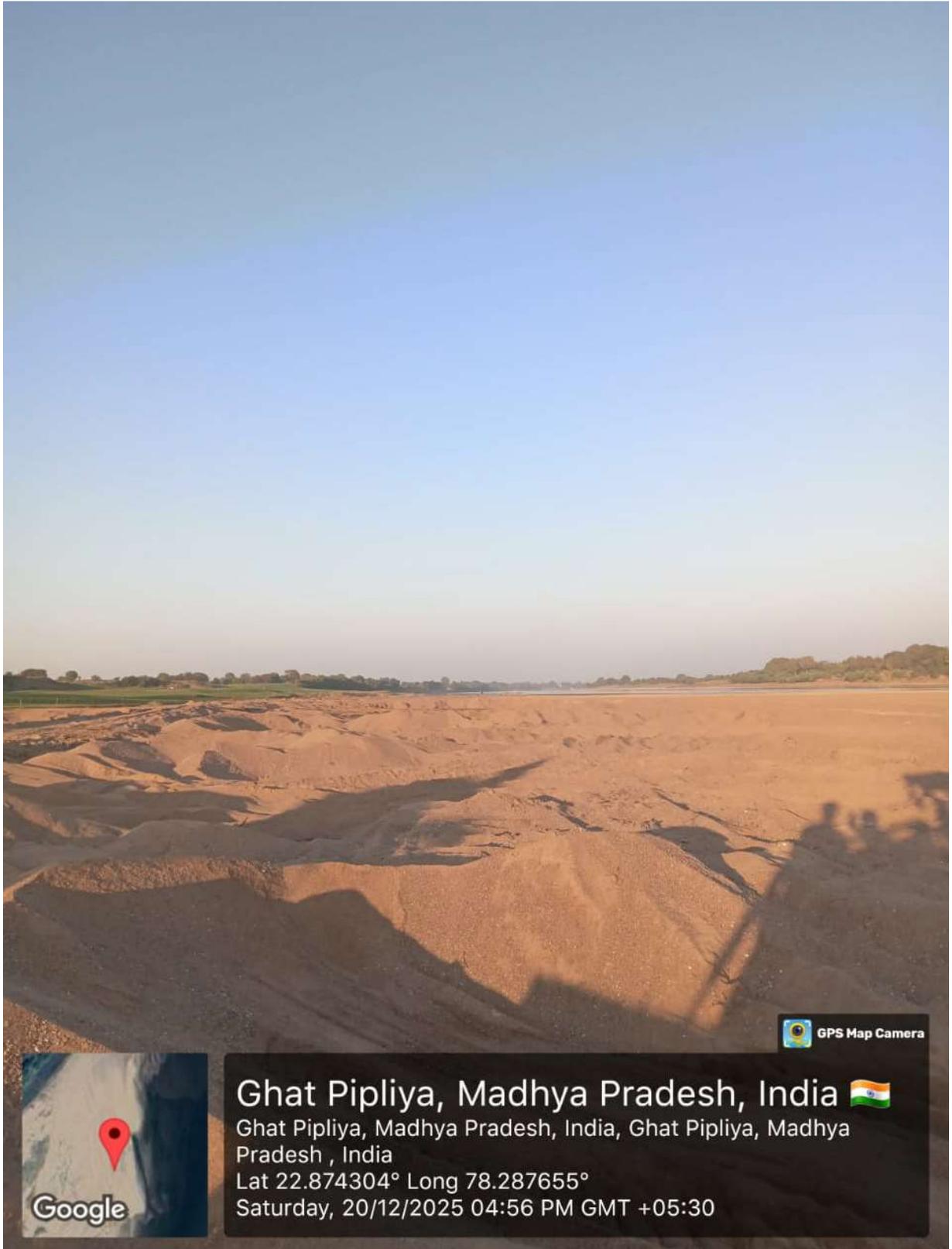
प्रतिवेदन आगामी कार्यवाही हेतु प्रस्तुत है।

संलग्न:-जियो टेग फोटोग्राफ्स।

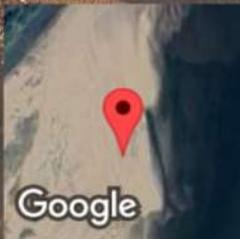

08/01/2026

खनि निरीक्षक
जिला रायसेन





GPS Map Camera

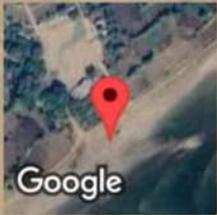
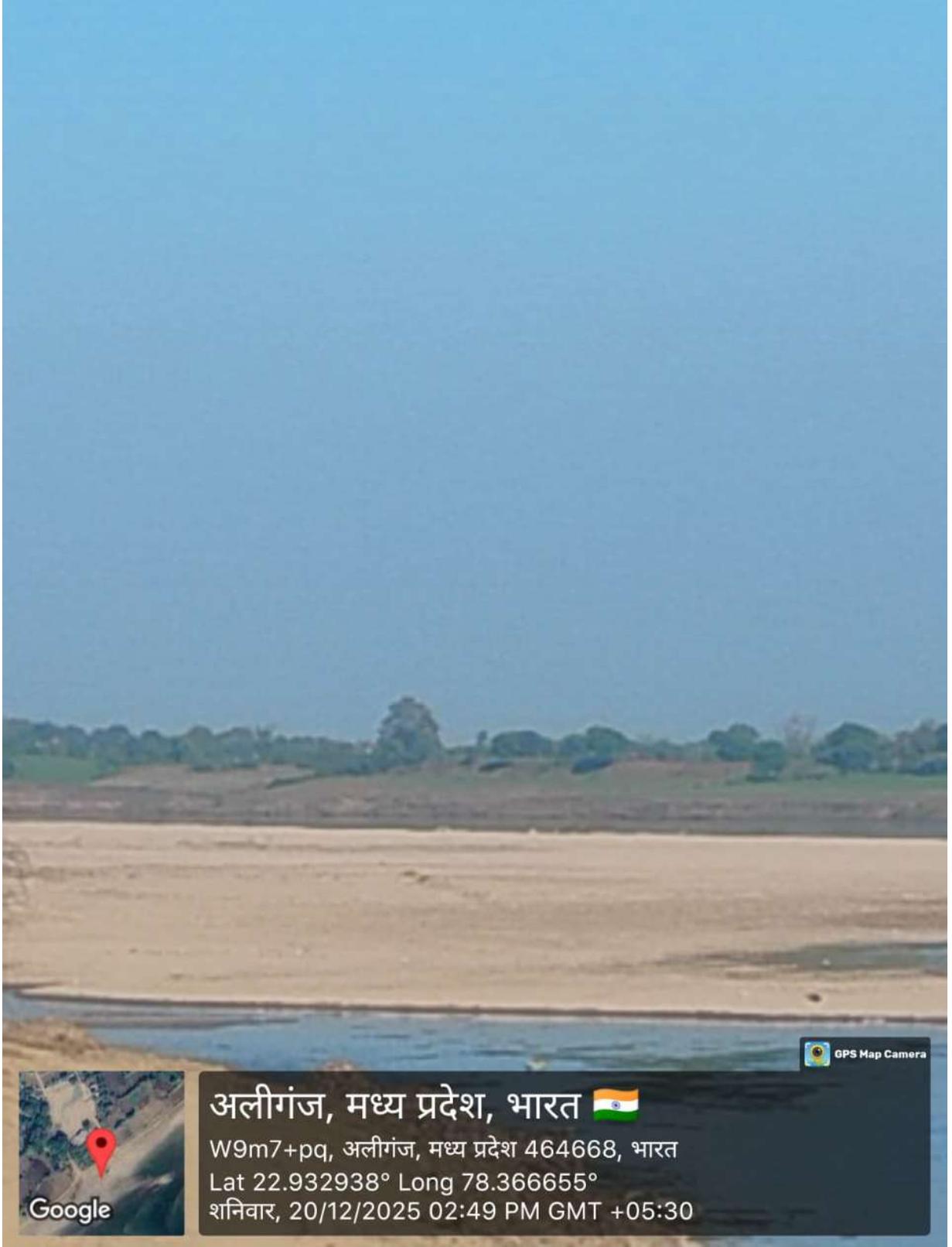


Ghat Pipliya, Madhya Pradesh, India

Ghat Pipliya, Madhya Pradesh, India, Ghat Pipliya, Madhya Pradesh, India

Lat 22.874304° Long 78.287655°

Saturday, 20/12/2025 04:56 PM GMT +05:30



अलीगंज, मध्य प्रदेश, भारत 

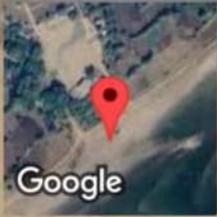
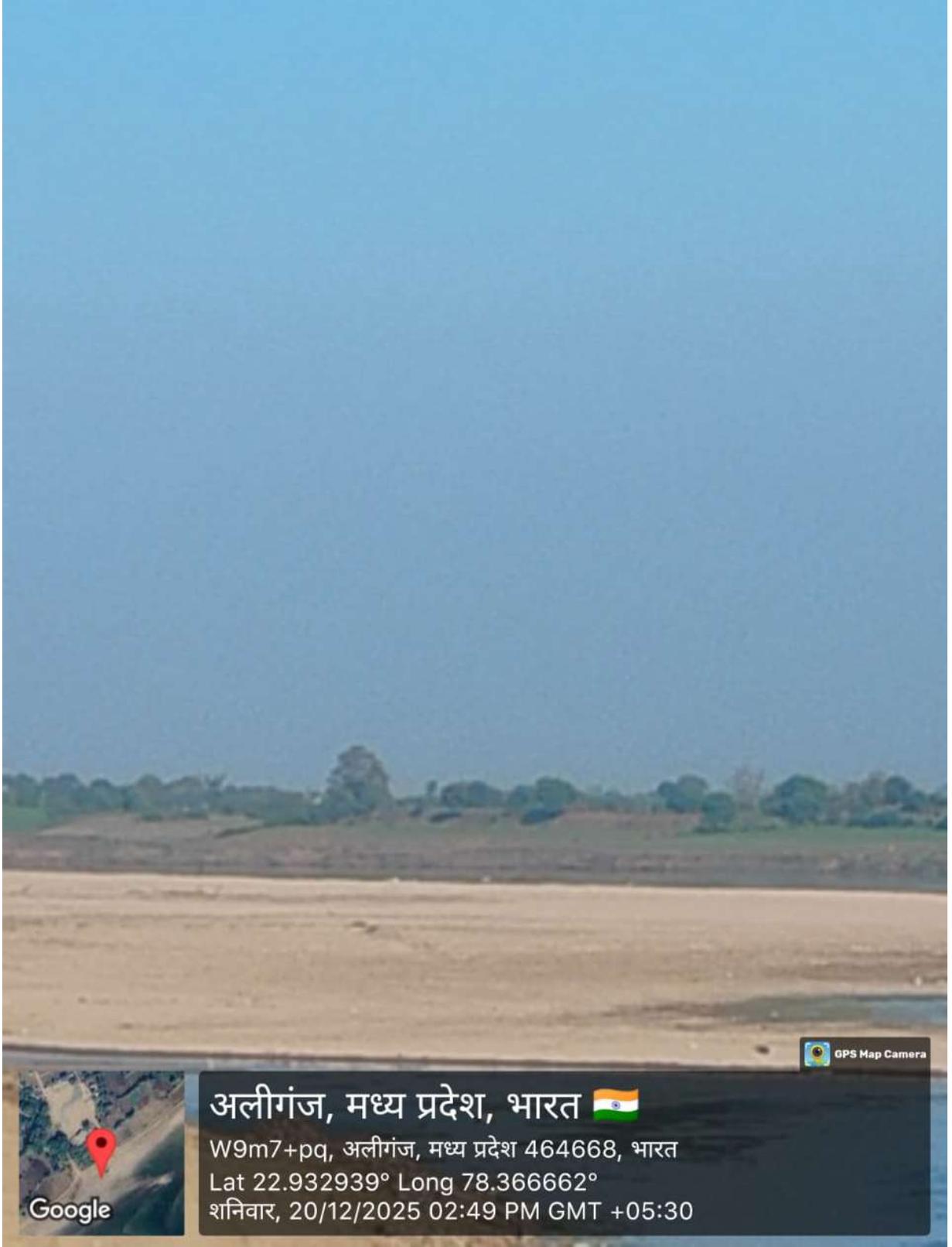
W9m7+pq, अलीगंज, मध्य प्रदेश 464668, भारत

Lat 22.932938° Long 78.366655°

शनिवार, 20/12/2025 02:49 PM GMT +05:30



3१5



अलीगंज, मध्य प्रदेश, भारत 🇮🇳
W9m7+pq, अलीगंज, मध्य प्रदेश 464668, भारत
Lat 22.932939° Long 78.366662°
शनिवार, 20/12/2025 02:49 PM GMT +05:30

GPS Map Camera





348

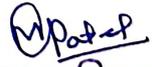
Annexure R - 4

S.NO.	Type	Name		
1	Illegal Transportation	Monu Gour S/o Ajjudi Prasad	03-04-2025	37250
2	Illegal Transportation	Abhishek S/o Tulsiram	03-04-2025	37250
3	Illegal Transportation	Rakesh Gour S/o Mitthulal	03-04-2025	18051
4	Illegal Transportation	Brijbhan S/o Pratap Lodhi	03-04-2025	36300
5	Illegal Transportation	Hariom S/o Anil Tiwari	03-04-2025	43321
6	Illegal Transportation	Ratiram S/o Palu	03-04-2025	11029
7	Illegal Transportation	Arvind Yadav S/o Balram Yadav	03-04-2025	40588
8	Illegal Transportation	Raghav Singh S/o Chandan Singh	04-04-2025	33500
9	Illegal Transportation	Sundar Singh S/o Rajendra Singh	04-04-2025	33500
10	Illegal Transportation	Manish Kumar S/o Ashok Kumar	07-04-2025	35375
11	Illegal Transportation	Arvind Kumar s/o Kamlesh Thakur	07-04-2025	35375
12	Illegal Transportation	Sobran Dhakad S/o Prahalad	07-04-2025	33500
13	Illegal Transportation	Virendra S/o Munim Kumar	07-04-2025	35375
14	Illegal Transportation	Zeeshan S/o Sanaulhaq	07-04-2025	451625
15	Illegal Transportation	Santosh Ahirwar S/o Shankarlal	07-04-2025	451625
16	Illegal Transportation	Bhai Sahab S/o Kamal Singh	09-04-2025	31625
17	Illegal Transportation	Aakash Sahu S/o Ashok Sahu	09-04-2025	31625
18	Illegal Transportation	Shivom Thakur S/o Mohanlal	08-04-2025	35375
19	Illegal Transportation	Satyanarayan Raghuwanshi S/o Bhagwat Raghuwanshi	08-04-2025	35375
20	Illegal Transportation	Shubham Kewat S/o kamal Kewat	11-04-2025	35375
21	Illegal Transportation	Sageer S/o Shaheed	11-04-2025	35375
22	Illegal Transportation	Kamlesh S/o Tulsiram	11-04-2025	35375
23	Illegal Transportation	Rajeev Thakur S/o Dadubhiyya	11-04-2025	33500
24	Illegal Transportation	Mahimesh Thakur S/o Hakam Singh	11-04-2025	35375
25	Illegal Transportation	Jitendra Rajput S/o Narayan Singh	11-04-2025	31625
26	Illegal Transportation	Yashwant Dhakad S/o Purushuttom	16-04-2025	31625
27	Illegal Transportation	Shubham Vanshkar S/o Narayan Singh Vanshkar	25-04-2025	37250
28	Illegal Transportation	Kamlesh Vanshkar S/o Ramesh Vanshkar	25-04-2025	37250
29	Illegal Transportation	Bhaskar Rajput s/o suresh Rajput	25-04-2025	33500
30	Illegal Transportation	Prashant Sharma s/o Ganesh Prasad	25-04-2025	33500
31	Illegal Transportation	Bali Bediya S/o RamVishal	25-04-2025	31625
32	Illegal Transportation	Mukesh Bharti S/o Bade Bharti	25-04-2025	31625
33	Illegal Transportation	Thakur Singh S/o Sahab Singh	25-04-2025	31625
34	Illegal Transportation	Shelendra Thakur S/o Narayan Singh	25-04-2025	31625
35	Illegal Transportation	Arvind Thakur S/o Lakhan Singh	25-04-2025	31625
36	Illegal Transportation	Amar Singh S/o Markand Singh	25-04-2025	31625
37	Illegal Transportation	Govind Thakur S/o Chandan Thakur	25-04-2025	32750
38	Illegal Transportation	Sumit Thakur S/o Narayan Singh Thkur	28-04-2025	31625
39	Illegal Transportation	Vijay Bharti S/o Aalam Bharti	28-04-2025	31625
40	Illegal Transportation	Manoj Aadiwasi S/o Bhajanlal	01-05-2025	37250
41	Illegal Transportation	Suresh Ahirwar S/o Gajjulal	07-05-2025	31625
42	Illegal Transportation	Suresh Ahirwar S/o Gajjulal	07-05-2025	31625
43	Illegal Transportation	Omprakash S/o Laxmi Narayan Lodhi	07-05-2025	31625

44	Illegal Transportation	Sachin S/o Hargovind	16-05-2025	31625
45	Illegal Transportation	Suman S/o Pratap	16-05-2025	33500
46	Illegal Transportation	Sanjeev S/o Santosh Kumar	16-05-2025	35375
47	Illegal Transportation	Ravishankar Meena s/o Gyan Singh	19-05-2025	31625
48	Illegal Transportation	Lokendra Singh S/o Keshri Singh	26-06-2025	37250
49	Illegal Transportation	Kamlesh Singh s/o Muneem Singh	28-05-2025	31625
50	Illegal Transportation	Gorishankar S/o Muneem Singh	28-05-2025	31625
51	Illegal Transportation	Rudrapal Singh S/o Mansingh	28-05-2025	31625
52	Illegal Transportation	Sachindra Singh Rathore S/o Bhuwan Prakash	02-06-2025	31625
53	Illegal Transportation	Mateen Mohammad S/o Naseem Mohammad	03-06-2025	31625
54	Illegal Transportation	Ramesh Meena S/o Awadh Narayan	02-06-2025	31625
55	Illegal Transportation	Kashiram Meena S/o Premnarayan Meena	03-06-2025	31625
56	Illegal Transportation	Nitin Kushwaha S/o Raju Kushwaha	03-06-2025	31625
57	Illegal Transportation	Neetesh Rajput S/o Amar Singh	04-06-2025	31625
58	Illegal Transportation	Govind Vindaya S/o Kundan Singh	06-06-2025	31625
59	Illegal Transportation	Hariom S/o Mukesh Kumar	12-06-2025	33500
60	Illegal Transportation	Arvind Kumar Thakur S/o Kamlesh Thakur	12-06-2025	31625
61	Illegal Transportation	Darshan Noriya S/o Deewan Singh	19-06-2025	33500
62	Illegal Transportation	Brajesh S/o Chotelal Thakur	19-06-2025	35375
63	Illegal Transportation	Suraj Harijan S/o Ashok Harijan	27-06-2025	29750
64	Illegal Transportation	Mohit Sharma S/o Rajendra Kumar	03-07-2025	31625
65	Illegal Transportation	Sumit Raghuwanshi S/o Pawan Raghuwanshi	03-07-2025	31625
66	Illegal Transportation	Ram Gurjar S/o Kailash Narayan	14-07-2025	35375
67	Illegal Transportation	Bhujwal	16-07-2025	0
68	Illegal Transportation	Mayank Patel	16-07-2025	0
69	Illegal Transportation	Mayank Patel	16-07-2025	0
70	Illegal Transportation	Yashwant Aadiwasi	24-07-2025	0
71	Illegal Transportation	Shivam Rai	24-07-2025	0
72	Illegal Transportation	Jagjeet Singh S/o Manohar Thakur	07-08-2025	31625
73	Illegal Transportation	Nikhil Aadiwasi S/o Ramdas	08-08-2025	33500
74	Illegal Transportation	Raghvendra s/o Anrat	26-08-2025	33500
75	Illegal Transportation	Virendra Rajpt	20-08-2025	37250
76	Illegal Transportation	Vishal Parte S/o Mahesh Parte	01-09-2025	35375
77	Illegal Transportation	Teekaram Mehra	01-09-2025	35375
78	Illegal Transportation	Malkhan Chauhan S/o Satyapal	01-09-2025	35375
79	Illegal Transportation	Irshad Khan S/o Anwar khan	01-09-2025	35375
80	Illegal Transportation	Kamlesh S/o Chedamilal	08-09-2025	33500
81	Illegal Transportation	Pramod Kumar S/o Moolchand	12-09-2025	31625
82	Illegal Transportation	RAJENDRA	25-09-2025	33500
83	Illegal Transportation	BALWAN SINGH	25-09-2025	33500
84	Illegal Transportation	GOLU AADIWASI	25-09-2025	33500
85	Illegal Transportation	Ajay Singh S/o Bhiyya Lal Thakur	01-10-2025	33500
86	Illegal Transportation	Nitin Yadav S/o Chote Yadav	01-10-2025	33500
87	Illegal Transportation	Raghav Singh S/o Manohar Singh	10-10-2025	31625
88	Illegal Transportation	Rakesh Ahirwar S/o Ramesh Ahirwar	13-10-2025	31625

DP

89	Illegal Transportation	Aditya S/o ShivKumar	13-10-2025	31625
90	Illegal Transportation	Nepal Singh Rajput S/o Khushal Singh	14-10-2025	33500
91	Illegal Transportation	Satish Rajput S/o Dalpat Rajput	14-10-2025	29750
92	Illegal Transportation	Ajay Noriya S/o Heeralal	15-10-2025	33500
93	Illegal Transportation	Ashutosh S/o Sahab Singh	15-10-2025	33500
94	Illegal Transportation	Nafees Khan S/o Sakhawat Khan	17-10-2025	33500
95	Illegal Transportation	Sunil Kumar S/o Parwat Singh	17-10-2025	33500
96	Illegal Transportation	Sorabh Thakur S/o Kaluram Thakur	27-10-2025	33500
97	Illegal Transportation	Chotu Rajput S/o Bharat Singh Rajput	27-10-2025	33500
98	Illegal Transportation	Punit Rajput S/o Ganpat Rajput	29-10-2025	82115
99	Illegal Transportation	Vivek Giri S/o Gyanu Giri	29-10-2025	82115
100	Illegal Transportation	Vishal Oad S/o Mohad Oad	29-10-2025	82115
101	Illegal Transportation	Dinesh Harijan S/o Guddu Harijan	30-10-2025	33500
102	Illegal Transportation	Munnalal S/o Gopilal	30-10-2025	33500
103	Illegal Transportation	Shahid Khan	03-11-2025	31625
104	Illegal Transportation	Mohit Sharma	03-11-2025	35375
105	Illegal Transportation	Bhagwan Singh Lodhi	10-11-2025	31625
106	Illegal Transportation	Rajkumar Sahu	10-11-2025	33500
107	Illegal Transportation	Bhai Sahab	20-11-2025	33500
108	Illegal Transportation	Hemraj Singh Rajput	20-11-2025	31625
109	Illegal Transportation	Brajesh Dhakad	27-11-2025	31625
110	Illegal Transportation	Omprakash	02-11-2025	31625
111	Illegal Transportation	Jitendra	02-11-2025	31625
112	Illegal Transportation	Kallu Rajput	02-11-2025	31625
113	Illegal Transportation	Aakash Thakur	09-12-2025	31625
114	Illegal Transportation	Santosh Kahar	09-12-2025	33500
115	Illegal Transportation	Sunil Kumar	09-12-2025	33500
116	Illegal Transportation	Rakesh Ahirwar	09-12-2025	33500
117	Illegal Transportation	Rajkumar Sahu	09-12-2025	33500
118	Illegal Transportation	Brajesh Dhakad	09-12-2025	0
119	Illegal Transportation	Suresh Kumar Lodhi S/o Khoobchand	23-12-2025	0
120	Illegal Transportation	Mukesh Lodhi S/o Damodar Lodhi	23-12-2025	0
121	Illegal Mining	Chote Ram	03-04-2025	34750
122	Illegal Mining	Rakesh Pal	03-04-2025	338500
123	Illegal Mining	Jagdish	11-04-2025	169750
124	Illegal Mining	Sandeep Rajput	01-05-2025	0


 खनिज अधिकारी
 जिला- रायसेन

कार्यालय कलेक्टर, (खनिज-शाखा) जिला-देवास (म.प्र.)

क्रमांक 31 / खनिज / 2025-26
प्रति,

देवास दिनांक 07/01/2026

संचालक,
भौमिकी तथा खनिकर्म
29-ए अरेरा हिल्स खनिज भवन
भोपाल (म.प्र.)

विषय :- माननीय नेशनल ग्रीन ट्रिब्युनल, सेन्ट्रल जोन बेंच, भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड़ विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य बाबत।

संदर्भ :- आपका पत्र क्रमांक 3/0113/2025-O/oDD-ADMN&MIN-DGM भोपाल दिनांक 16/12/2025

---:0:---

उपरोक्त विषयांतर्गत संदर्भित पत्र के संबंध में लेख है कि माननीय नेशनल ग्रीन ट्रिब्युनल, सेन्ट्रल जोन बेंच भोपाल में प्रचलित ओ.ए. क्रमांक 157/2025 (सी.जेड) (आई.ए. नंबर 132/2025) मुकेश गायकवाड़ विरुद्ध भारत सरकार, पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय एवं अन्य के संबंध में निवेदन है कि जिला देवास में म.प्र. राज्य खनिज निगम भोपाल द्वारा ई-टेंडर के माध्यम से ठेकेदार मेसर्स एच.एस.एम. होल्डिंग्स पता : नियर अलका टाकिज नेहरू वार्ड पिपरिया जिला होशंगाबाद के पक्ष में 28 रेत खदानें आवंटित की गई थी। उक्त खदानों में अन्य वैधानिक अनुमतिया अ प्राप्त होने से एवं माननीय एन.जी.टी. भोपाल बेंच के प्रकरण क्रमांक 50/2024 तथा 66/2024 में पारित आदेश के पालन में स्वीकृत 28 रेत खदानों के भौतिक सत्यापन किया गया। भौतिक सत्यापन की संयुक्त जाँच रिपोर्ट के आधार पर उक्त खदाने अधिकतम जलमग्न होने से नवीन रेत खदाने चिन्हांकित किये जाने हेतु आदेशित किया गया था, उक्त आदेश के पालन में जिला देवास में 07 नवीन रेत खदाने चिन्हांकित की जाकर घोषित की गई है। 07 नवीन घोषित रेत खदानों को पुनः शासन द्वारा अग्रिम कार्यवाही किये जाने हेतु प्रेषित की गई है।

वित्तीय वर्ष 2025-26 में प्रशासन द्वारा जिले में खनिज रेत के अवैध परिवहन / उत्खनन पर कार्यवाही करते हुए कुल 104 प्रकरण पंजीबद्ध किये गये जिनमें राशि रु 34,94,144/- अधिरोपित की गई है।

अतः उक्त के संबंध में जिले में अवैध उत्खनन/परिवहन में लिप्त खनिज रेत में जप्त प्रकरणों की जानकारी परिशष्ट-अ एवं जिला देवास में अवैध उत्खनन /परिवहन के विरुद्ध की गई कार्यवाही की छायाप्रति संलग्न है।

संलग्न :- उपरोक्तानुसार


कलेक्टर,
जिला-देवास (म.प्र.)

कार्यालय कलेक्टर, (खनिज-शाखा) जिला-देवास (म.प्र.)

परिशद-अ

वित्तीय वर्ष 2025-26 में अवैध उत्खनन/ परिवहन की जानकारी

क्रमांक	प्रकार	दर्ज प्रकरणों की संख्या	अधिरोपित राशि	रिमार्क
3	अवैध उत्खनन	07	1,62,314/-	
1	अवैध परिवहन	97	33,31,830/-	
	योग	104	34,94,144/-	-


खनिज अधिकारी
वारते-कलेक्टर, जिला-देवास (म.प्र.)



देवास 01-06-2025

देवास सिटी



गैरे कार के नंबर	
गैरे कार के नंबर	12345
गैरे कार के नंबर	67890
गैरे कार के नंबर	11111
गैरे कार के नंबर	22222
गैरे कार के नंबर	33333
गैरे कार के नंबर	44444
गैरे कार के नंबर	55555
गैरे कार के नंबर	66666
गैरे कार के नंबर	77777
गैरे कार के नंबर	88888
गैरे कार के नंबर	99999
गैरे कार के नंबर	00000

अकेले रेत उखनन • रात्रय, पत्रिय व पुस्मि की राकुम टोम ने फी कारावडुं, धाने में छोड़े कारा काहन सजी कार से बराती बनकर फतेहगढ़ घाट पहुंची खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी

देवास, रात्रय की राकुम टोम ने फी कारावडुं, धाने में छोड़े कारा काहन सजी कार से बराती बनकर फतेहगढ़ घाट पहुंची खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी। रात्रय की राकुम टोम ने फी कारावडुं, धाने में छोड़े कारा काहन सजी कार से बराती बनकर फतेहगढ़ घाट पहुंची खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी।



खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी।

खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी। खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी। खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी।

खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी। खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी। खनिज विभाग की टीम, रेत की 10 ट्रॉली पकड़ी।

S. No.	Case Reg. No.	Name and address of person Involved in Illegal Transport.	Registration No.	Mineral Seized.	Mineral Quantity	Imposed Penalty (Rs.)	Deposited Penalty (Rs.)
1	01/2025-26	SUNIL KORKU , GRAM PADIYADEH	MP41AZD062	Sand	3.000 - Cubic Meter	31625	31625
2	02/2025-26	ANIL SARAN , GRAM SANDALPUR	MP41AC6705	Sand	3.000 - Cubic Meter	31625	31625
3	04/2025-26	DARYAV SINGH , DEWAS	MP09ZL9911	Sand	3.120 - Cubic Meter	48450	48450
4	05/2025-26	NIRAJ SHARMA , GRAM MANDI TAHSIL	MP04ZV2563	Sand	3.000 - Cubic Meter	31625	31625
5	11/2025-26	MUBARIK SHAH , GRAM SATVAS	NONE	Sand	5.000 - Cubic Meter	35375	35375
6	06/2025-26	ABHISHEK , GRAM NANASA	RJ09GD7537	Sand	26.000 - Cubic Meter	449750	0
7	07/2025-26	GOURAV SINGH , GRAM BORKHEDA	MP41ZD1523	Sand	1.500 - Cubic Meter	7525	7525
8	09/2025-26	LAXMAN SINGH , GRAM SANKOTA DIST UJJAIN	MP13H1335	Sand	3.000 - Cubic Meter	45625	45625
9	08/205-26	MITHUN SINGH SENDHAV , NEMAVAR MARG	MP41AD3468	Sand	1.500 - Cubic Meter	7333	7333
10	03/2025-26	SHAHRUKH , GRAM AMBADA	MP41AC4292	Sand	6.000 - Cubic Meter	37250	37250
11	10/2025-26	SHAKIL KHAN , GRAM DEHRIYA TAHSIL KANNOUD	MP41ZC6740	Sand	6.000 - Cubic Meter	25000	25000
12	25/2025-26	IRFAN KHAN , GRAM AMBADA	NONE	Sand	6.000 - Cubic Meter	37250	37250

13	29/2025-26	ASHIK , GRAM NIMKHEDA	NONE	Sand	6.000 - Cubic Meter	37250	37250
14	26/2025-26	DINESH , GRAM PIPLANI	NONE	Sand	3.000 - Cubic Meter	31625	31625
15	30/2025-26	IRSHAD KHAN , GRAM BICHKUA	NONE	Sand	3.000 - Cubic Meter	31625	31625
16	24/2025-26	MUBARIK SHAH , GRAM SATVAS	MP41ZC0690	Sand	6.000 - Cubic Meter	37250	37250
17	53/2025-26	MAHESH SOLANKI , NAGUKHEDI	MP41HA0051	Sand	2.000 - Cubic Meter	18886	18886
18	27/2025-26	NAVJEET SINGH , GRAM CHIPANER	MP37AC6245	Sand	3.000 - Cubic Meter	31625	31625
19	21/2024-25	SONU RATHORE , GRAM GOLA GUTHAN	MP41ZB8346	Sand	6.000 - Cubic Meter	37250	37250
20	14/2025-26	RAMOTAR , NEMAVAR	MP47AZ3377	Sand	5.000 - Cubic Meter	35375	35375
21	16/2025-26	SONU , GRAM NEMAVAR	MP54A9324	Sand	5.000 - Cubic Meter	35375	35375
22	17/2025-26	YASIN , GRAM NEMAVAR	MP41AB0348	Sand	5.000 - Cubic Meter	35375	35375
23	18/2025-26	MONU , GRAM NEMAVAR	MP41ZF4338	Sand	5.000 - Cubic Meter	35375	35375
24	19/2025-26	MOHIT SINGH THAKUR , GRAM AJNAS	NONE	Sand	6.000 - Cubic Meter	37250	37250
25	22/2025-26	RAVISHANKAR SONIYA , GRAM NEMAVAR	MP41AD4371	Sand	5.000 - Cubic Meter	35375	35375
26	23/2025-26	AJAY VISHNOI , NARAYANPURA	MP41ZA4313	Sand	6.000 - Cubic Meter	37250	37250

27	28/2025-26	MAHESH , GRAM NARAYANPURA	NONE	Sand	6.000 - Cubic Meter	37250	37250
28	31/2025-26	GHISURAM , GRAM NARAYANPURA	MP41AB5443	Sand	6.000 - Cubic Meter	37250	37250
29	34/2025-26	AARIF KHAN , GRAM BICHKUA	MP41AD0847	Sand	6.000 - Cubic Meter	37250	37250
30	49/2025-26	PREMLAL YADAV , PIPLANI	MP12ZD3653	Sand	6.000 - Cubic Meter	37250	37250
31	50/2025-26	HEDAR KHAN , GRAM SIKANDARKHEDI	MP41ZC1251	Sand	6.000 - Cubic Meter	37250	37250
32	51/2025-26	JITENDRA GUJAR , GRAM BHERYPURA	MP41ZE1892	Sand	6.000 - Cubic Meter	37250	37250
33	52/2025-26	ASAR KHAN , GRAM DUDHVAS	MP41ZE5781	Sand	6.000 - Cubic Meter	37250	37250
34	54/2025-26	AJAY , GRAM NARAYANPURA	NONE	Sand	6.000 - Cubic Meter	37250	37250
35	55/2025-26	MUFIT KHAN , GRAM SIKANDARKHEDI	NONE	Sand	6.000 - Cubic Meter	37250	37250
36	35/2025-26	AAJAD KHAN , GRAM BORKHALIYA	NONE	Sand	6.000 - Cubic Meter	37250	37250
37	36/2025-26	SHAFIK KHAN , GRAM AMBADA	MP41ZC4794	Sand	6.000 - Cubic Meter	37250	37250
38	37/2025-26	SHAHRUKH , GRAM AMBADA	NONE	Sand	6.000 - Cubic Meter	37250	37250
39	38/2025-26	ISRILE KHAN , GRAM ATVAS	MP41AB3575	Sand	6.000 - Cubic Meter	37250	37250
40	42/2025-26	ASHIK MOHAMMAD , GRAM BAHIRAVAD	MP41ZB6917	Sand	6.000 - Cubic Meter	37250	37250

41	43/2025-26	NITIN DHANGAR , HRAM AJNAS	NONE	Sand	6.000 - Cubic Meter	37250	37250
42	44/2025-26	GENDALAL , GRAM NARAYANPURA	MP41ZF2821	Sand	6.000 - Cubic Meter	37250	37250
43	39/2025-26	DEEPAK RAJPUT , GRAM RAJOR	MP41AC9296	Sand	6.000 - Cubic Meter	37250	37250
44	41/2025-26	MEHBUB KHAN , GRAM MIRJAPUR	NONE	Sand	6.000 - Cubic Meter	37250	37250
45	40/2025-26	TAYYAB , GRAM ATVAS	NONE	Sand	6.000 - Cubic Meter	37250	37250
46	45/2025-26	BHARAT BHARTI , ARJUN NAGAR BALGADH	MP09HH2641	Sand	4.800 - Cubic Meter	57640	57640
47	46/2025-26	VINOD , GRAM KANA BUJURG	NONE	Sand	6.000 - Cubic Meter	37250	37250
48	48/2024-25	BHUJRAM , GRAM KHUDGOAN	MP41AA1950	Sand	6.000 - Cubic Meter	37250	37250
49	57/2025-26	SAHIL KHAN , TAMKHAN	NONE	Sand	6.000 - Cubic Meter	37250	37250
50	58/2025-26	RAVI DEVDA , GRAM AJNAS	NONE	Sand	6.000 - Cubic Meter	37250	37250
51	59/2025-26	RAGHVENDRA NAGLE , GRAM CHIPANER	NONE	Sand	6.000 - Cubic Meter	37250	37250
52	60/2025-26	BALKRUSHN MINA , GRAM MANORA	MP41AB3471	Sand	6.000 - Cubic Meter	37250	37250
53	62/2025-26	RAMESHVAR , GRAM KANNOUD	MP41AA9837	Sand	6.000 - Cubic Meter	37250	37250
54	71/2025-26	KACHRULAL RATHORE , GRAM CHICHLI	MP41ZF0720	Sand	2.000 - Cubic Meter	29750	29750

55	63/2025-26	KHURSHID , GRAM AMBADA	T053722072GN	Sand	6.000 - Cubic Meter	37250	0
56	64/2025-26	MAKBUL KHAN , GRAM AJNAS	MP41ZE4926	Sand	6.000 - Cubic Meter	37250	37250
57	65/2025-26	ALTAF MACIYA , KANNOD	MP41AD2436	Sand	6.000 - Cubic Meter	37250	37250
58	66/2025-26	RAMESHVAR , GRAM SATVAS	NONE	Sand	6.000 - Cubic Meter	37250	37250
59	67/2025-26	SHER KHAN , KANNOD	NONE	Sand	6.000 - Cubic Meter	37250	37250
60	68/2025-26	SABID , ATVAS	NONE	Sand	6.000 - Cubic Meter	37250	37250
61	69/2025-26	MUMMU KHAN , TAMKHAN	NONE	Sand	6.000 - Cubic Meter	37250	37250
62	70/2025-26	RITESH SINGH , GRAM CHICHLI	MP41ZF7261	Sand	2.000 - Cubic Meter	29750	29750
63	78/2025-26	MAYANK RATHORE , DEWAS	MP41HA2071	Sand	5.000 - Cubic Meter	55455	55455
64	79/2025-26	DILIP , DHANDHEDA	MP37GA2491	Sand	3.500 - Cubic Meter	50292	50292
65	74/2025-26	VISHNU SAHU , KHATEGOAN	MP41ZB5356	Sand	6.000 - Cubic Meter	37250	37250
66	75/2025-26	RAKESH RATHORE , GRAM CHICHLI	MP41AD2353	Sand	6.000 - Cubic Meter	37250	37250
67	76/2025-26	HANIF KHAN , MANIRAMPURA KHACHROD	MP37ZE0142	Sand	6.000 - Cubic Meter	37250	37250
68	72/2025-26	DEEPANSHU DIXIT , GRAM DHOLPUR	MP42ZC8295	Sand	6.000 - Cubic Meter	37250	37250

69	73/2025-26	DEEPAK KUMAR , GRAM DHOLPUR	MP37ZG9466	Sand	6.000 - Cubic Meter	37250	37250
70	86/2025-26	ABHISHEK GOUD , GRAM JAGTA	MP41ZA7002	Sand	5.400 - Cubic Meter	36125	36125
71	84/2025-26	PANKAJ SHARMA , GRAM KHUDGOAN	MP41AA1950	Sand	3.000 - Cubic Meter	31625	31625
72	87/2025-26	ATMRAM , GRAM NARAYANPURA	MP41ZC1238	Sand	3.000 - Cubic Meter	31625	31625
73	91/2025-26	SHAHRUKH SHEIKH , ATVAS	MP41ZJ6477	Sand	3.000 - Cubic Meter	31625	31625
74	92/2025-26	SATISH YADAV , GRAM RAIPURA	MP41ZH1724	Sand	6.000 - Cubic Meter	37250	37250
75	93/2025-26	RAKESH PRAJAPATI , BAMNIKHURD	MP41ZF0767	Sand	1.380 - Cubic Meter	12213	12213
76	94/2025-26	VIKAS KALOTA , BIJALGOAN	MP41ZK6140	Sand	6.000 - Cubic Meter	37250	37250
77	100/2025-26	SAHRUKH KHAN , SATVAS	MP41ZH1253	Sand	5.000 - Cubic Meter	35375	35375
78	95/2025-26	MAHESH , GRAM MANGROL	MP37ZC3347	Sand	2.660 - Cubic Meter	22613	22613
79	96/2025-26	ANSAR SHAIKH , GRAM ATVAS	MP41AC6874	Sand	6.000 - Cubic Meter	37250	37250
80	97/2025-26	ARJUN , GRAM AJNAS	MP41ZG1122	Sand	6.000 - Cubic Meter	37250	37250
81	99/2025-26	SHAHRUKH KHAN , GRAM DUDHVAS	MP41AB3575	Sand	5.000 - Cubic Meter	35375	35375
82	90/2025-26	ABID KHAN , ATWAS	MP41AD1494	Sand	3.000 - Cubic Meter	31625	31625

83	107/2025-26	YASHVANT SINGH , INDORE	MP41ZE8808	Sand	2.000 - Cubic Meter	38084	38084
84	210/2025-26	KALURAM , MANPUR	MP09HJ5813	Sand	2.000 - Cubic Meter	31417	31417
85	215/2025-26	MUKESH CHOUDHRI , INDORE	MP09DZ6512	Sand	2.000 - Cubic Meter	38084	38084
86	216/2025-26	JITENDRA , INDORE	RJ25GA7986	Sand	2.000 - Cubic Meter	31417	31417
87	217/2025-26	SUNIL THAKUR , INDORE	MP09AS8011	Sand	2.000 - Cubic Meter	31417	31417
88	218/2025-26	RAJJAB KHAN , NANASA	RJ09GE7771	Sand	2.000 - Cubic Meter	31417	31417
89	104/2025-26	SHAHJAD SHAH , JIYAGOAN	MP09HJ8001	Sand	2.000 - Cubic Meter	31417	31417
90	105/2025-26	KAMAL , INDORE	MP09HJ4371	Sand	2.000 - Cubic Meter	31417	31417
91	108/2025-26	GULAB , DHAR	MP11Z6677	Sand	2.000 - Cubic Meter	31417	31417
92	210/2025-26	JAGDISH RATHORE , UJJAIN	MP09DN3629	Sand	2.000 - Cubic Meter	38084	38084
93	211/2025-26	GOPAL , INDORE	MP09DA3294	Sand	2.000 - Cubic Meter	31417	31417
94	212/2025-26	GATTU SINGH SOLANKI , SONAKATCH	RJ09GE9118	Sand	2.000 - Cubic Meter	31417	31417
95	213/2025-26	SHUBHAM MORE , KUKSHI	MP09HJ5771	Sand	2.000 - Cubic Meter	31417	31417
96	214/2025-26	SANJAY GARG , INDORE	RJ09GD4803	Sand	2.000 - Cubic Meter	31417	31417

BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL ZONAL BENCH BHOPAL
ORIGINAL APPLICATION NO. 157/2025

**In the matter of:****MUKESH GAIKWAD****APPLICANT(S)****Versus****MOEF & CC & ORS.****RESPONDENTS**

I, the Petitioner/ Appellant/ Applicant/ Claimant/ Respondent/ Non-Applicant/ Defendant named below do hereby appoint, engage and authorise advocate(s) named below to appear, act and plead in aforesaid case proceedings which shall include applications for restoration, setting aside of ex-parte orders, corrections, modifications, review and recall of orders passed in these proceedings, in this Court or in any other court in which the same may be tried/heard/proceeded with and also in the appellate, revisional or executing court in respect of proceedings arising from this case/proceedings as per agreed terms and conditions and authorise them to sign and file pleadings, appeal, cross objection for the prosecution/defence of the said case in all its stages and also agree to ratify and confirm acts done by them as if done by us.

In witness whereof we do hereunto set our hand to these presents, the contents of which have been duly understood by us, this day of _____

Particulars (in block letters) of each Party Executing Vakalatnama

Name & Father's/ Husband Name	Registered Address	E-Mail address (if any)	Telephone No. (if any)	Status in the case	Full Signature/ Thumb Print
Mahendra Patel S/o Shri C. S. Patel,	Posted as – Mining Officer, Raisen, Office at Collectorate, Mining Section, District Raisen (M.P.)		9425328015	RESPONDENT	

Accepted:

Particulars (in block letters) of each Advocate Accepting Vakalatnama

Name and Enrollment No. in State Bar Council	Address for Service	E-Mail Address (if any)	Telephone Number	Full Signatures
PRASHANT M. HARNE MP/610A/1995	240, UCI LAWYERS CHAMBERS, ARERA HILLS, BHOPAL		9425041311	
MEHUL BHARADWAJ				